

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 15/04/2015
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017**

NAME OF THE COMPANY: M/s. Hero Moto Corp Limited &Ors .

SECTION OF THE COMPANIES ACT: 59

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

Present: None for the petitioner.

Mr.M.K. Mittal, Advocate for Respondents 1 & 2.

ORDER

Mr. M.K.Tiwari appearing on behalf of the Respondents 1 & 2 accepts notice. He shall be filing his Power of Attorney during the course of the day. Let reply be filed within 10 days.

None is present on behalf of the Respondents 3 to 5. Let Fresh steps be taken to serve them by Speed Post, returnable on 07.03.2017.

5d1-
(Ina Malhotra)
Member Judicial